

aircraft for operation, Air India has decided to send three aircraft for major maintenance abroad.

**Errors in Bengali Spelling Displayed on Calcutta Doordarshan Programmes**

\*127. SHRI ASHOK MITRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to the slate of complaints concerning frequent and innumerable gross errors in Bengali spelling displayed on Doordarshan programmes beamed from Calcutta; and

(b) whether measures have already been undertaken to redress the situation; and

(c) in case the answer to (b) above is in the negative, whether Government will appoint an Expert Committee to look into the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI P.A. SANGMA): (a) and (b) Yes, Sir. Doordarshan Kendra, Calcutta has taken steps, including the strengthening of its presentation section and use of the latest character generator, to prevent the occurrence of spelling mistakes in its telecasts.

(c) Does not arise.

**Hawala Operations**

\*128. SHRI SUSHIL KUMAR  
SAMBHAJIRAO  
SHINDE:  
SHRIMATI VEENA  
VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether as reported in the Hindustan Times, dated 30th September, 1995, investigations into economic offences have lately revealed that trading houses and business companies for 'hawala' operations are sending money abroad to be slashed in secret bank accounts in Western Europe for

getting their own money back, free from income tax; and

(b) if so, what is Government's reaction to this large-scale rigging of the market so as to protect the Indian economy from the ill effects of these malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHAR MURTHY): (a) and (b) The Government have, in a few instances found evidence of mis-declaration of export value of goods exported to Russia. No evidence has so far been unearthed to indicate that the money has been kept in secret bank accounts in Western Europe and remitted back as proceeds of exports to Russia.

The Government Enforcement Agencies are vigilant against the occurrence of such malpractices. Appropriate action would be taken against the offenders whenever such cases are detected.

**Procedural changes in appointment of top officials in Public Sector Banks**

\*129. DR. SHRIKANT  
RAMCHANDRA  
JICHKAR:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have made procedural changes in appointing wholetime Directors in Public Sector Banks, including their Chairmen and Managing Directors, if so, what are the details thereof; and

(a) what steps will be taken to still update the procedures?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBIPROSAD PAL): (a) and (b) In the light of the recommendations made by the Joint Parliamentary Committee which enquired into the irregularities in securities and banking transactions, the system of selection and appointment of wholetime

directors in public sector banks and financial institutions has been reviewed. The composition of the Appointments Board, which functions under the Chairmanship of Governor, Reserve Bank of India, has been broad-based to provide representation to independent, professional experts on the Board. Procedures for verifying the integrity and antecedents of appointees has been made more elaborate and rigorous. The process of improving procedures is a continuous one.

### रेशमी धागे का उत्पादन और खपत

\*130. श्री गोपाल सिंह जी० सोलंकी० क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि:

(क) गुजरात में जिले-वार कितने हथकरघों और विद्युत-करघों पर केवल रेशम की बुनाई की जाती है;

(ख) इस समय राज्य-वार कितने रेशम बुनकर हैं;

(ग) इन बुनकरों द्वारा गत तीन वर्षों के दौरान प्रतिवर्ष और राज्य-वार कितनी मात्रा में रेशमी कपड़ा तैयार किया गया है;

(घ) देश में प्रति वर्ष उत्पादित रेशमी कपड़ों में कितनी मात्रा में रेशमी धागे की खपत होती है; और

(ङ) क्या सरकार द्वारा रेशम बुनकरों को कोई विशेष वित्तीय सहायता प्रदान की जाती है और यदि हाँ, तो तत्संबंधी राज्य-वार ब्यौर क्या है?

वस्त्र मंत्रालय के राज्य मंत्री (श्री कमल नाथ) :

(क) गुजरात सरकार से प्राप्त सूचना के अनुसार गुजरात में ऐसे हथकरघों तथा विद्युतकरघों की जिला-वार संख्या जहां केवल रेशम ही बुनी जाती है, निम्न अनुसार है:—

क्रम सं०	जिला	हथकरघों की संख्या
1.	सुरेन्द्रनगर	150
2.	राजकोट	570
3.	महसाणा	100
4.	खेड़ा	300

क्रम सं०	जिला	विद्युतकरघों की संख्या
1.	सूरत	131

(ख) एक विवरण-पत्र-I संलग्न है। (नीचे देखिये)।

(ग) एक विवरण-पत्र-II संलग्न है। (नीचे देखिये)।

(घ) केन्द्रीय रेशम बोर्ड के पास उपलब्ध आंकड़ों के अनुसार वर्ष 1993-94 तथा 1994-95 के दौरान देश में रेशम कपड़े को तैयार करने के लिए प्रयुक्त किए गए रेशम यार्न की मात्रा क्रमशः 19350 मी० टन तथा 20183 मी० टन होने का अनुमान है।

(ङ) सरकार द्वारा रेशम बुनकरों को प्रत्यक्ष रूप से कोई विशेष वित्तीय सहायता प्रदान नहीं की जाती है। तथापि, वर्ष 1993-94 से राज्य हथकरघा निगमों तथा राज्य हथकरघा शीर्ष समितियों को राष्ट्रीय रेशम यार्न बैंक योजना के अन्तर्गत इक्विटी के रूप में सहायता प्रदान की जा रही है ताकि हथकरघा बुनकरों को स्थिर कीमतों पर क्वालिटी के रेशम यार्न की उपलब्धता सुनिश्चित की जा सके।